

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE AND FARMERS WELFARE
DEPARTMENT OF AGRICULTURE AND FARMERS WELFARE

LOK SABHA
UNSTARRED QUESTION NO. 2354
TO BE ANSWERED ON THE 06TH AUGUST, 2024

PMFBY IN RAMTEK CONSTITUENCY

2354. SHRI SHYAMKUMAR DAULAT BARVE:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) the total premium amount paid to the insurance companies by the farmers in Ramtek Lok Sabha Constituency for the Rabi and Kharif crops under the Pradhan Mantri Fasal Bima Yojana (PMFBY) during the last five years, year-wise and company-wise;
- (b) the number of eligible farmers in Ramtek Lok Sabha Constituency under the said scheme, taluk-wise;
- (c) the total amount of compensation provided to the farmers in Ramtek Lok Sabha Constituency by the insurance companies under the said scheme for the loss of crops due to natural calamities and other reasons during the last five years; and
- (d) the number of farmers who have been provided compensation and the amount and details of the compensation thereof, year-wise and taluk-wise?

ANSWER

MINISTER OF STATE FOR AGRICULTURE AND FARMERS WELFARE
कृषि एवं किसान कल्याण राज्य मंत्री (SHRI RAMNATH THAKUR)

(a): The information on PMFBY is not maintained constituency-wise. The total premium paid by the farmers in Nagpur District, company-wise, under Pradhan Mantri Fasal Bima Yojana (PMFBY) since 2019-20, as on 30.06.2024, is as under: -

Insurance Company	Total
Agriculture Insurance Company	2,54,04,045
Bajaj Allianz General Insurance Co. Ltd	7,33,10,772
Bharti Axa General Insurance Company Ltd.	17,90,176
ICICI Lombard General Insurance Co. Ltd.	4,25,94,753
Reliance General Insurance Co. Ltd.	8,58,33,267
SBI General Insurance	1,17,55,096
Total	24,06,88,109

(b): All the farmers growing notified crops in the areas notified by the State Government are eligible for coverage under the scheme. However, the scheme is voluntary for the farmers.

(c) & (d): No compensation is provided under the scheme and data is not maintained constituency-wise/taluka wise. Insured farmers are eligible for payment of claims under the scheme. The total amount of claims paid to the farmers and number of farmers benefitted in Nagpur District under this scheme as on 30th June, 2024 since 2019-20 are Rs. 165.32 cr. and 1,05,091, respectively.
